



Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat Srinagar/Jammu

Notification

Jammu, the 30/9, September, 2023

S.O 506 .- In exercise of the powers conferred by section 71-A of the Jammu and Kashmir Municipal Act, 2000, the Government hereby directs that in proviso to rule 5 of Jammu and Kashmir Property Tax (Other Municipalities) Rules, 2023, for the figures and words "30th September, 2023", the words "such date as the Government may notify" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

(Prashant Goyal)

Principal Secretary to the Government
Housing and Urban Development Department

No. HUD-LSGoSMC/52/2022(C No.7074401)

Dated: 30.09.2023

Copy to the:-

1. Additional Chief Secretaries.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Director General, IMPARD, J&K.
6. Joint Secretary (Jammu, Kashmir & Ladakh), MHA, Government of India.
7. All Commissioners/Secretaries to Government.
8. Principal Resident Commissioner J&K, Government, New Delhi.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Kashmir/ Jammu.
11. Director, Anti Corruption, Bureau, J&K.
12. Chairperson, J&K Special Tribunal.
13. All Deputy Commissioners.
14. Commissioner, Municipal Corporation, Jammu/ Srinagar.
15. Director Information, J&K.
16. Director, Urban Local Bodies, Kashmir/ Jammu.
17. All Heads of Departments/ Managing Directors/Secretary, Advisory Boards.
18. Registrar General, J&K, High Court, Jammu.
19. Secretary, J&K Public Service Commission/ BOPEE/SSB.
20. Director, Estates, Jammu/ Srinagar.
21. Director, Achieves, Archeology and Museums, J&K.

22. Secretary, J&K, Academy of Art, Culture and Languages.
23. Director, IT &SS, University of Kashmir.
24. General Manager, Government Press, Jammu/Srinagar.
25. Private Secretary to Hon'ble Lieutenant Governor, UT of J&K.
26. Private Secretary to Advisor(B) to Lieutenant Governor.
27. Private Secretary to the Chief Secretary, J&K.
28. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
29. Private Secretary to Commissioner/Secretary to the Government, GAD.
30. Private Secretary to Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
31. Incharge Website, HUDD.
32. Stock file.

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30.09.2023

(Thannaji Bhat)
Under Secretary to the Government
Housing and Urban Development Department